

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

49/71/ND/2018

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: Sh. Sanjay Bagrodia & Anr. Vs.Sathyam Green
Power Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 71

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner:	Mr. Rahul Chitnis and Mr. Aaditya A. Pande, Advocates
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For the Respondent:	None
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ORDER

Ld. Counsel for the Petitioner submits that the connected matter being CP No. 350/2017 u/s 241/242 of the Companies Act, is pending before the Hon'ble Principal Bench. He would be taking appropriate steps for transfer of this case to the Hon'ble Principal Bench. In view of the same, he prays for an adjournment.

To come up on 16th March, 2018 for directions.

-s-d 1

**(Deepa Krishan)
Member (T)**

-s-d 1

**(Ina Malhotra)
Member (J)**